

F.No.: N-15011/194/2024-NC
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Notary Cell

4th Floor, Middle B Wing, Janpath Bhawan,
Janpath, New Delhi-110001 Dated: 05.08.2025

NOTICE

Subject: Suspension of Certificate of Practice of Notary – case of Shri Shaikh Harun Yasin, Notary Reg No. 22446

The Central Government, being the appropriate Government in respect of the Notaries appointed by it, in exercise of the powers conferred on it under Rule 13(12)(b)(ii) of the Notaries Rules, 1956, has decided to suspend Shri Shaikh Harun Yasin, Notary Reg. No. 22446 from practicing as a Notary for a period of two years i.e. from 05.08.2025 to 04.08.2027. The details of the Notary are as under:

Name	Registration No.	Address	Area of Practice of the Notary	Period of Suspension	Reason of Suspension
Shri Shaikh Harun Yasin	22446	SR. No. 48, A-2 Bld, Fl. No. 23, Mitha Nagar, Kondhwa Khurd, Pune, Maharashtra - 411048	Haveli, Pune, Maharashtra	05.08.2025 to 04.08.2027	Rule 13 of Notaries Rules, 1956


(Radhe Shyam Singh)
Under Secretary, Notary Cell